

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 105

IN THE MATTER OF:
Rajesh Kumar (PG)

CP (IB) No. 160/Chd/Pb/2024

...

Petitioner

Under Section: 94, IBC 2016

Order delivered on 24.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.08.2024.

Sd/-

Court Officer